NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

42

T.C.P No. 40/(GOA)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE PARTIES:

Mr. Manodzh Nagil

V/s.

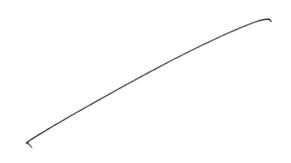
M/s. Rococco Resorts (Goa) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Obernollad Defra DCS

(Syph(305)



ORDER

TCP No. 40/397-398/NCLT/MB/MAH/2013

The Petitioner is absent whereas the Respondent's Counsel is present.

List this matter on **20.11.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT Member (Judicial)